

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3472
ANSWERED ON:29.07.2009
CONSTRUCTION OF BABA SAHEB AMBEDKAR MEMORIAL PARK
Vinay Kumar Alias Vinnu Shri

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the State Government of Uttar Pradesh has taken 'No Objection Certificate' for construction of Baba Saheb Ambedkar memorial park and museum being constructed in Noida;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Union Government has ordered any enquiry to look into the legality of the said construction;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAI RAM RAMESH)

(a) & (b) The State level Environment Impact Assessment Authority (SEIAA), Uttar Pradesh, has informed that the Noida Authority had asked for a 'No Objection Certificate' for the renovation, preservation and beautification of Park at Sector-95, Noida, District Gautam Budha Nagar, U.P. The SEIAA of Uttar Pradesh intimated the Noida Authority that because the total plot area of the project is 3,34,334 sq.m. (33.43 ha.) and covered activity area is 9,542 sq.m., Environmental Clearance is not applicable in terms of the Ministry of Environment and Forests' Notification S.O. 1533 (E), dated 14.09.2006.

(c) to (e) On receipt of certain complaints, an inspection team headed by the Chief Conservator of Forests, Regional Office of Union Ministry of Environment and Forests, Lucknow visited the site and submitted its report.

A copy of the inspection report was forwarded to the Government of Uttar Pradesh with a request to send a factual report along with the comments of the State Government on the site inspection report, taking into account the clearances required.